

ITEM NO.17

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. ANJU BAJAJ CHANDNA

Criminal Appeal No(s). 1280/2022

VINAY KUMAR JAIN

Appellant(s)

VERSUS

SENIOR COOPERATIVE OFFICER AVAS VIKAS & ANR.

Respondent(s)

IA No. 57948/2014 - App. for exempt. from filing O/T
IA No. 57948/2014 - App. for exempt. from filing O/T
IA No. 13947/2016 - App. for permission to file supply Counter
Aff.
IA No. 13948/2016 - EXEMPTION FROM FILING O.T.
IA No. 17668/2012 - PERMISSION TO FILE ANNEXURES
IA No. 16682/2012 - STAY APPLICATION)

WITH

Cr1.A. No. 1281/2022 (II)
(FOR STAY APPLICATION ON IA 17700/2012
IA No. 17700/2012 - STAY APPLICATION)
Cr1.A. No. 1282/2022 (II)
(FOR STAY APPLICATION ON IA 20185/2012
IA No. 20185/2012 - STAY APPLICATION)
Cr1.A. No. 1283/2022 (II)
(FOR CONDONATION OF DELAY IN FILING ON IA 27973/2012
FOR STAY APPLICATION ON IA 895/2013
FOR EXEMPTION FROM FILING O.T. ON IA 896/2013
FOR [App. for impleadment] ON IA 15680/2013
FOR EXEMPTION FROM FILING O.T. ON IA 15681/2013
IA No. 15680/2013 - App. for impleadment
IA No. 27973/2012 - CONDONATION OF DELAY IN FILING
IA No. 15681/2013 - EXEMPTION FROM FILING O.T.
IA No. 896/2013 - EXEMPTION FROM FILING O.T.
IA No. 895/2013 - STAY APPLICATION)

Date : 03-11-2022 These matters were called on for hearing today.

For Appellant(s)

Ms. Purnima Bhat, AOR
Mr. E. C. Agrawala, AOR

Contd....

Item No.17

For Respondent(s)

M/S. Shakil Ahmad Syed, AOR
Mr. Ankit Goel, AOR

Appearance

Appellant-Ms Neha Agarwal, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Cr1.A. No.1280/2022

Respondent no.1 has filed counter affidavit.

Respondent no.2 is duly represented.

Cr1.A. No. 1281/2022

Respondent nos. 1 and 2 have filed counter affidavit.

Cr1.A. No. 1282/2022

Respondent no.1 has filed counter affidavit.

Service is complete on respondent no.2 but none has entered appearance.

Rejoinder affidavit has been filed in Cr1.A.
No.1280/2022,Cr1.A. No. 1281/2022 ,Cr1.A. No. 1282/2022.

Cr1.A. No. 1283/2022

Respondent no.1 has filed counter affidavit.

Service is complete on respondent no.2 but none has entered appearance.

Parties may file additional documents in all matters.

Registry to process the matters for listing before the
Hon'ble Court as per rules.

ANJU BAJAJ CHANDNA
Registrar